

SUPREME COURT OF INDIA

Admn. Material (P&S)

F.No.Swimming Pool/17/SCI(AM)

Date : 18.08.2020

Due to Covid-19 Pandemic, the Notice Inviting Tenders for “awarding the Contract for Maintenance & upkeep of Swimming Pool at Supreme Court Transit Home-cum-Guest House” published on 15.02.2020 in The Times of India, has been cancelled and Earnest Money deposited by the bidders may be collected from Branch Officer (Admn. Materials) in due course by furnishing required documents i.e. I.D. Proof, request for refund on letter-head of the firm.

Sd/-

Addl.Registrar (AM)